

**CITY CIVIL AND SESSIONS COURT, BORIVALI DIVISION,
DINDOSHI**

OFFICE ORDER NO. 17 OF 2020

Sub.: Arrangement of additional Criminal Court in addition to arrangement made vide Office Order No. 15 of 2020 dt. 31.08.2020 for disposal of Anticipatory Bail Applications.

Ref.: High Court, Bombay Letter No. Insp./90/2020
Date : 05.09.2020

In pursuant to the Hon'ble High Court, Bombay letter No. Insp.90/2020 dt. 05.09.2020 for disposal of Anticipatory Bail Applications I, S. S. Sawant, 1st Additional Principal Judge, City Civil & Sessions Court, Borivali Division, Dindoshi, DO HEREBY ORDER THAT the City Civil & Sessions Court, Dindoshi shall function with **"additional Criminal Courts"** in addition to the arrangement made vide **Office Order No. 15 of 2020 dt. 31.08.2020** w.e.f. 09.09.2020 till 15.09.2020 as per **Annexure II** annexed herewith with One shift only from 11.00 a.m. to 2.00 p.m. **for disposal of** Anticipatory Bail Applications. Such Courts shall take urgent matters only as were being during lockdown period prior SOP dated 03.06.2020 under reference at Sr. No. 4. Whereas the Office shall functioning between 10.30 a.m. and 2.30 p.m. during aforesaid period. The rest of provisions envisaged in SOP dated 03.06.2020 shall apply mutatis mutandis. Arrangement for the period commencing from 16.09.2020, will be made separately upon receipt of advisory from the Hon'ble High Court, Bombay.

Kindly note that the seating arrangement for the Lawyers is made at the 3rd Floor in Room No. 313 in between 10.30 a.m. to 2.30 p.m. Lawyers to strictly follow the norms of Social distancing.

City Civil and Sessions Court,)
Dindoshi)

Date : 07th September, 2020)

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S. S. Sawant
7/9/2020
(S. S. Sawant)
1st Adl. Principal Judge